## **STATEMENT**

Utilisation of Grants during 1989-90 & 1990-91

(Rs. Crores)

Country/Institution							Grants During 1989-90	Grants (B.E.) During 1990-91
1								
Canada			•		•		23.55	111.65
Denmark .							12.75	18.50
France							51.42	
F.R.G.							0.93	3.07
Japan .							46.54	20.09
Netherlands		_					68.45	49.99
U.S.A. (a) Aid	Loa	ns					15.43	53.50
Switzerland					ē		1.08	14.08
U.K	_				•		125.89	218.05
I.S.O.							• •	
E.E.C.							111.20	35.44
Abu Dhabi							• •	
Sweden							162.24	56.65
Spain .							• •	• •
Norway		•					19.65	35.62
Australia			•				0.10	
U.N.F.P.A.							3.98	28.64
U.N.I.C.E.F.							21.28	39.17
U.N.D.P.								• •
W.H.O.								0.08
U.N.E.S.C.O.	•	•	•					0.03
I.L.O.		•	•	•			0.21	•
F.A.O		•	•		•		0.01	
					Total		664.71	684.50

[English]

## Number of T. V. Serials Awarded by Doordarshan

1505. SHRI SHIKIHO SEMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of T.V. serials awarded by Doordarshan during the last six months:

- (b) out of them the number of serials gone to enlisted producers/non-listed producers; and
- (c) the criteria adopted for selecting serials both under commissioned programmes and sponsored programmes?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) The TV serials telecast by Doordarshan cover a wide range of subjects

and the proposals for their production are received at different Kendras under different schemes. No centralised proposals which have finally been accepted and assigned is, therefore, maintained.

Written Answers

- (b) The empanelment of producers/ directors has been made only in respect of telecast of 'sponsored' programmes over the national network of Doordarshan and this list has not so far been operated upon.
- (c) The broad criteria observed for selection are:
  - (i) Story line and its contemporary relevance;
  - (ii) Treatment of the theme:
  - (iii) Overall competence of the technical crew; and
  - (iv) Relevance Doordarshan's to programme requirements.

## Savings by Government

1506. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

- (a) the amount Government propose to save during this year; and
- (b) the measures contemplated to effect savings by way of reducing expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The Government has taken the following measures to contain expenditure:-

- (i) all the Government Ministries/ Departments have been asked to absorb additional commitments on Dearness Allowance within the provision made for establishment expenditure;
- (ii) the Ministries/Departments have been asked to locate savings within their budget to match the supplementaries sought for by thom;

- (iii) the Ministries/Departments have also been requested to review the whole range of functions being performed by them with a view to reducing functions and activities which are no longer relevant or can be performed more economically in some other way:
- (iv) Ministries/Departments been asked to wind up the foreign offices of promotional agencies under their control:
- (v) it has been decided to Supply Missions in Washington and London.
- (vi) instructions have been issued to cut foreign travel penditure so as to limit the total expenditure this year 75 per cent of the actual expenditure in 1989-90 or the current year's budget provision whichever is less:
- (vii) instructions have also been issued to reduce consumption of petrol and diesel in Government vehicles by 20 per cent over the consumption during the year 1989-90.

Full impact of these measures will be known only over a period of time.

## Special Grants to Tripura to Implement Relief Scheme for Farmers, Artisans and Weavers

1507. SHRI SONTOSH MOHAN DEV: Will the Minister of FINANCE be pleased to state:

- (a) whether Union Government have announced the debt relief scheme in respect of farmers, artisans and weavers:
- (b) whether Government of Tripura is facing constraints in compensating the cooperative banks for the implementation of this scheme:
- (c) whether Union Government propose to give special grant to the State for the proper implementation of this Scheme; and
- (d) if so, the amount of special grant proposed to be given?